

(1879) 04 AHC CK 0011

Allahabad High Court

Case No: None

Kadir Bakhsh

APPELLANT

Vs

Ilahi Bakhsh and
Another

RESPONDENT

Date of Decision: April 23, 1879

Citation: (1880) ILR (All) 284

Hon'ble Judges: Spankie, J; Pearson, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

Pearson, J.

We see no sufficient reason to interfere with the lower Appellate Court's decision which is in conformity with the terms of the law, and is supported by this Court's ruling dated the 20th December 1870 (unreported). The appeal is therefore dismissed.